

also been recruited in the absence of suitable displaced persons from the Employment Exchange.

**Chasnala Colliery Accident**

4381. SHRI JAGDAMBI PRASAD YADAV: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) is it true that source of water accumulation on surface which caused accident at Chasnala Mine, Bihar on 5-4-1976, was known to the officials of Directorate of Mines' Safety and also of the management; and

(b) if so, what action Government propose to take against those officials who knew of the danger but failed to take corrective steps?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) The Court of Inquiry appointed to enquire into the causes of and circumstances attending the accident which occurred in Chasnala Mine on 5-4-76 has observed that the accumulation of water in the Quarry bed that caused the accident was known to Shri Dipak Sarkar, Agent and Area Manager of 3/4 Incline and quarries of Chasnala Colliery and the accident took place due to his carelessness.

(b) The report as well as the action to be taken against this officer is under consideration.

**Diploma Holders in Mine-Surveying of Orissa School of Mining Engineering, Keonjagarh**

4382. SHRI GOVINDA MUNDA: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether the diploma holders in mine-surveying of the Orissa School of Mining Engineering, Keonjagarh are not treated *par* as qualified

surveyors with the diploma-holders in Mining Engineering of the same Institution;

(b) if so, reasons therefor;

(c) whether Government have received any representation in this behalf; and

(d) if so, action taken thereon?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) and (b). The Diploma in Mine Surveying of the Orissa School of Mining Engineering, Keonjagarh has not yet been included in the list of diplomas approved for the purpose.

(c) and (d). A representation in this regard has been received by the Directorate General of Mines Safety which is under their consideration.

**Construction of Head Post Office Building at Keonjagarh**

4383. SHRI GOVINDA MUNDA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any proposal to construct a new building for the Head Post Office at Keonjagarh;

(b) if so, estimated cost thereof; and

(c) the probable date by which the building is to be constructed?

THE MINISTER OF COMMUNICATIONS (SHRI BRIJ LAL VARMA): (a) No, Sir.

(b) and (c). Do not arise.

**Black-Listing for making Spurious Drugs**

4384. SHRI OM PRAKASH TYAGI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: